

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2018
NAME OF THE PETITIONER(S) : A.K.MANSOOR
NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

| | | |
|-------------------------|-----------------------------------|----------------------|
| 1. Am. Sridharan | Counsel for Petitioner | Am. Sridharan |
| 2. S. P. Muralikrishnan | Counsel for Respondent R1 & R4 | S. P. Muralikrishnan |
| 3. Kaushik V Sharma | Counsel for R.2,3,5 | Kaushik V Sharma |

ORDER

Counsel for petitioner present. Counsels representing R1 & R4, R2, R3 & R5 are present. Counsel for respondent prayed for time to file counter in regard to the interim prayers sought by the petitioner. Time is enlarged at request. Put up on 05.07.2018.

Sd/-

(S VIJAYARAGHAVAN)
Member (Technical)

Sd/-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)